

(ii) (a) **Thirtieth Annual Report and Accounts of the Air India, for the year 1982-83, together with the Audit Report on the Accounts.**

(b) **Review by Government on the working of the Air India.**

(2) **Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned above.**

[Placed in Library. See No. LT-8098 and 8100/84 for (ii) and (2).]

Statement giving reasons for the delay in laying the Report and Accounts (1982-83) of the Punjab Tourism Development Corporation Limited within the stipulated period.

SHRI KHURSHEED ALAM KHAN: Sir, I also beg to lay on the Table a statement (in English and Hindi) giving reasons for the delay in laying the Annual Report and Accounts of the Punjab Tourism Development Corporation Limited, for the year 1982-83, within the stipulated period under sub-clause (iv) of clause (c) of the Proclamation issued by the President on the 6th October, 1983, in relation to the State of Punjab. [Placed in library. See No LT-8229/84]

Aircraft (1st and 2nd Amendment) Rules, 1984 and related paper

SHRI KHURSHEED ALAM KHAN: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following Notifications of the Ministry of Tourism and Civil Aviation (Department of Civil Aviation), under section 14A of the Aircraft Act, 1934:—

(i) G.S.R. No. 340, dated the 31st March 1984 publishing the Aircraft (First Amendment) Rules, 1984, together with an explanatory note thereon.

(ii) G.S.R. No. 246(E) dated the 31st March 1984, publishing the Aircraft (Second Amendment) Rules 1984, together with an explanatory note thereon.

[Placed in Library. See No. LT-82-28/84 for (i) and (iii).]

I. Report and Accounts (for the year ended the 30th June, 1983) of the National Bank for Agriculture and Rural Development and related paper.

II. Report (for the year ended the 31st December, 1983) on the working of the Deposit Insurance and Credit Guarantee Corporation, Bombay and related paper.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI S. M. KRISHNA): Sir, beg to lay on the Table:—

I. A copy (in English and Hindi) of the Annual Report and Accounts of the National Bank for Agriculture and Rural Development for the year ended the 30th June, 1983, together with the Auditors Report on the Accounts, under sub-section (5) of section 48 of the National Bank for Agriculture and Rural Development Act, 1981. [Placed in library. See No. 8057/84.]

II. A copy (in English and Hindi) of the Twenty-second Annual Report on the working of the Deposit Insurance and Credit Guarantee Corporation, Bombay, for the year ended the 31st December, 1983, together with Annual Accounts and the Auditors' Report thereon, under sub-section (2) of section 32 of the Deposit Insurance and Credit Guarantee Corporation Act, 1961. [Placed in Library. See No. LT-8256/84.]

I. Report and Audited Accounts for the period from January 4, 1979 to March 31, 1980 and related paper.

II. Report and Audited Accounts (1980-81) of the Central Revenues Sports Board, New Delhi and related paper.

SHRI S. M. KRISHNA: Sir, I also beg to lay on the Table a copy each (in English and Hindi) of the following papers:—

(i) (a) **Annual Report and Audited Accounts of the Central Revenues Sports Board, New Delhi, for the**